

LOK SABHA
UNSTARRED QUESTION NO- 4580
TO BE ANSWERED ON 27th MARCH 2025

Expenditure under Corporate Social Responsibility

4580. Dr. Bhola Singh:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the list of the companies that have undertaken Corporate Social Responsibility (CSR) activities under the Government's jurisdiction during the last three years and the current year, year-wise;
- (b) the total amount spent by each of these companies under CSR during the said period;
- (c) the details of the projects and initiatives undertaken by these companies under CSR along with the States and sectors in which these funds were utilized; and
- (d) the procedure and criteria adopted by the Government for selecting the companies and projects for CSR activities?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री (श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) to (d) The details of the Corporate Social Responsibility (CSR) funding by the public sector petroleum companies during the last three years and the current year, year-wise and company wise is given below: -

(₹ in Crore)

Public Sector Petroleum Companies	2021-22	2022-23	2023-24	2024-25*	Total
ONGC	458	476	635	602	2171
IOCL	298	264	458	298	1318
BPCL	138	129	158	122	547
HPCL	136	155	76	37	404
GAIL	205	99	176	111	591
OIL	164	98	123	100	485
MRPL	10	9	20	19	58
NRL	59	74	94	57	284
CPCL	10	6	20	17	53
EIL	34	6	12	1	53
BL	10	4	4	3	21
Total	1522	1320	1776	1367	5985

* as on end of January 25

Oil & Gas Public Sector Petroleum Companies undertake CSR activities under the heads identified under Schedule VII of the Companies Act, 2013 with special focus on Health (Nutrition, Sanitation, and Drinking Water), Education, Skill Development, Rural Development, Women Empowerment, Environment Oriented Initiatives and Care for the Elderly & Differently-abled Persons.

Activity/State/Implementing agency/sector-wise details of the CSR activities undertaken and funds spent thereon are available on the respective websites of public sector petroleum companies i.e. www.ongcindia.com, www.iocl.com, www.bharatpetroleum.com, www.hindustanpetroleum.com, www.gailonline.com, www.engineersindia.com, www.nrl.co.in, www.mrpl.co.in, www.cpcl.co.in, www.balmerlawrie.com, www.oil-india.com.

The implementing agencies/ projects are selected based on the criteria defined in CSR Rules of Section 135 of the Companies Act. Public sector petroleum companies receive the CSR proposals through various mode of submission such as physical (hard copy), and electronic mode including by emails, CSR portal/ company websites. The CSR activities are undertaken by public sector petroleum companies by themselves or through agencies/Department of Central/State Governments.
